

Dated: 15/7/97 (13)

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Sh. G.S. Walia for the applicant.
Sh. A.L. Kesturey for the Respondents.
Sh. Walia states that he has no instructions from his client.

The O.A. is dismissed for want of prosecution. No order as to costs.

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MR Kolhatkar
(M.R. Kolhatkar)
MCA

B.S. Hegde
(B.S. Hegde)
MCT

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Order/Judgement despatched
to Applicant/Respondent(s)
on 13/8/97

14/8/97